

**GOVERNMENT OF INDIA**  
**MINISTRY OF CORPORATE AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2434**  
**ANSWERED ON MONDAY THE 01<sup>st</sup> AUGUST, 2022/**  
**SRAVANA 10, 1944 (SAKA)**

**INVESTORS AWARENESS PROGRAMMES**

**QUESTION**

**2434. SHRI RAMCHARAN BOHRA:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

- (a) the details of investor awareness programmes organised by the Government during the last three years and the current year, State/UT-wise;**
- (b) the details of the funds sanctioned, allotted and utilised under this programme during the said period, State/UT-wise;**
- (c) the details of the targets fixed and achievements made during the said period and the number of awareness camps organised, State/UT-wise;**
- (d) whether, after organisation of such awareness programmes, the number of cases of fraud committed by the companies has come down; and**
- (e) if not, the reasons therefor along with the corrective action taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS.**

**(RAO INDERJIT SINGH)**

**(a): As a part of the mandate provided in the provisions of the Companies Act, 2013, the Investor Education and Protection Fund Authority (IEPFA) organises Investor Awareness Programmes (IAPs) across the country in collaboration with partner organisations like Common Service Centres e-Gov. Services India Ltd (CSC), Nehru Yuva Kendra Sangathan (NYKS), India Post Payments Bank (IPPB), The Institute of Chartered Accountants of India (ICAI) etc. These Programmes are conducted by these partner organisations as per their presence in various States/ UTs or in Tier-I, II, III cities/ villages, etc. Details of the IAPs conducted in State/ UT-wise for last three years and in the current year is enclosed at Annexure-I.**

**(b): The IEPFA collaborates with organizations on turnkey project basis and provides lumpsum amount as per requirement and utilization of the funds by the Partner organisations. The status of Year wise Fund Sanctioned, Allotted and Utilized is enclosed at Annexure-II.**

**Contd...2/-**

**(c): IAPs are direct interaction programmes with the end users. However, due to pandemic in about last two years, local Administration have not allowed large gathering of people while implementing the programmes in the field. During the peak of the pandemic, all the seminars, workshops, conferences, and training programs were turned into webinars. The IEPFA started sending collaborative messages through social media and digital platforms and IAPs were conducted in hybrid & online mode, while following the restrictions. During the said period around 6.9 lakh citizens were touched through these awareness camps and more than 18,500 camps were organised.**

**(d) & (e): Impact study on IAPs conducted by CSC was carried out during 26.06.2022 to 08.07.2022 by the Department of Management Studies of the Indian Institute of Technology, Delhi, covering across 28 states encompassing 117 districts, which indicated that 95% of participants found the programme beneficial. Most beneficiaries reported increased savings after the training (91%). Users also reported improved capacity to plan their finances (86%), increased awareness of Ponzi schemes (86%), an increase in investments (86%), and enhanced knowledge of digital payment methods (62%).**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2434 FOR 01.08.2022**

S. No.	Name of State/ UT	For FYs 2019-20, 2020-21, 2021-22	For FY 2022-23 (Till 30.06.2022)
		No. of IAP's Conducted	No. of IAP's Conducted
1	Assam	1674	0
2	Andhra Pradesh	668	11
3	Arunachal Pradesh	6	0
4	Bihar	1607	5
5	Chhattisgarh	3133	9
6	Delhi	26	6
7	Gujarat	1100	0
8	Haryana	380	82
9	Himachal Pradesh	867	31
10	Jharkhand	1099	3
11	Jammu and Kashmir	505	20
12	Kerala	265	51
13	Karnataka	1098	30
14	Madhya Pradesh	3709	25
15	Maharashtra	1337	0
16	Meghalaya	372	8
17	Manipur	83	4
18	Mizoram	37	2
19	Nagaland	118	8
20	Orissa	1080	8
21	Punjab	494	20
22	Rajasthan	2850	31
23	Sikkim	488	4
24	Tamil Nadu	1117	43
25	Telangana	565	0
26	Tripura	552	2
27	Uttar Pradesh	2981	34
28	Uttarakhand	889	26
29	West Bengal	1107	0
	<b>Total</b>	<b>30207</b>	<b>463</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2434 FOR 01.08.2022**

<b>A. FY 2019-2020</b>				
<b>Sr No.</b>	<b>Organisation</b>	<b>Sanctioned Fund</b>	<b>Allotted Fund</b>	<b>Utilised Fund</b>
1	CSC	3,59,90,000	3,59,90,000	3,59,90,000
2	CSC	5,57,82,000	3,30,00,000	-
3	IPPB	3,43,00,000	1,37,00,000	-
4	NYKS	5,89,21,000	58,92,100	5,76,694
<b>Total</b>		<b>18,49,93,000</b>	<b>8,85,82,100</b>	<b>3,65,66,694</b>
<b>B. FY 2020-2021</b>				
<b>Sr No.</b>	<b>Organisation</b>	<b>Sanctioned Fund</b>	<b>Allotted Fund</b>	<b>Utilised Fund</b>
1	CSC	-	-	33,42,717
2	IPPB	-	-	46,39,377
3	NYKS	-	-	6,82,015
<b>Total</b>		<b>-</b>	<b>-</b>	<b>86,64,109</b>
<b>C. FY 2021-2022</b>				
<b>Sr No.</b>	<b>Organisation</b>	<b>Sanctioned Fund</b>	<b>Allotted Fund</b>	<b>Utilised Fund</b>
1	CSC	-	2,00,00,000	4,27,31,337
2	IPPB	-	1,50,00,000	90,60,623
3	ICAI	15,00,000	15,00,000	15,00,000
4	NYKS	-	2,00,00,000	4,08,623
<b>Total</b>		<b>15,00,000</b>	<b>5,65,00,000</b>	<b>5,37,00,583</b>
<b>Grand Total (A+B+C)</b>		<b>18,64,93,000</b>	<b>14,50,82,100</b>	<b>9,89,31,386</b>

<b>FY 2022-23 (Till 30.06.2022)</b>				
<b>D. FY 2022-2023 (Till 30.06.2022)</b>				
<b>Sr No.</b>	<b>Organisation</b>	<b>Sanctioned Fur</b>	<b>Allotted Fund</b>	<b>Utilised Fund</b>
1	NYKS	-	-	2,00,00,000
2	IPPB	-	-	2,50,000
<b>Total</b>		<b>-</b>	<b>-</b>	<b>2,02,50,000</b>
<b>Grand Total (A+B+C+D)</b>		<b>18,64,93,000</b>	<b>14,50,82,100</b>	<b>11,91,81,386</b>

**Due to pandemic in last few years, partner organisations could not utilize the sanctioned fund in first year, hence, after approval of Competent Authority unutilized fund used in subsequent financial years.**

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